

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 1647 of 2013(O&M)


Pritam Singh Appellants
V/s
Surinder Pal & ors. Respondents

Respondent No. 1:

Surinder Pal 128/2 S/o Sh. Prabhu Dyal,
Resident of Ward No. 10 Dera Bassi, District
Patiala, Now in district SAS Nagar, Mohali.
(Driver of Trolly No. HR-56-5614).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **19.08.2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
09th May, 2019.


Superintendent (Judl.),
For Registrar (Judicial)

AKK
9/5/19